

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
Copies.

Report on :05-04-2022

Date : 05.04.2022										
S L N O.	C.A. No.	Date of Appli cation	Case No.	Name of the Applican t	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Other Docum ent	Deal ing Sec tion	Se at
1	20045 /2022	05.04. 2022	OJC- 4048/ 1994	L K NAYAK	GEN ERA L		Order Dtd. 2005-11-17	AND ORDER DT 13/2/ 06, 17/7/ 06, 19/11 /07	WRIT BRAN CH-7	(S ea t No - 10 )
2	20046 /2022	05.04. 2022	ABLAP L- 6537/ 2015	JANMEJAYA PANDA	GEN ERA L		Entire Order	22.07 .2015 , 29.01 .216	CRIM INAL MISC -3	(S ea t No - 4)
3	20047 /2022	05.04. 2022	CONTC (CP)- 226/2 019	B. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 4)
4	20048 /2022	05.04. 2022	CONTC (CP)- 224/2 019	B. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 4)
5	20049 /2022	05.04. 2022	CONTC (CP)- 223/2 019	B. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 4)
6	20050 /2022	05.04. 2022	CONTC (CP)-	B. BEHERA	C.O .	COUR T	Order Dtd. 2022-04-04			(S ea

			225/2019			NO. 1				t No - 4)
7	20051/2022	05.04.2022	WPCRL - 29/2022	S.K. BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2022-04-04			(Seat No - 4)
8	20052/2022	05.04.2022	MATA-6/2019	SATRUGHNA DASH (A)	C.O.	DR (J)	Order Dtd. 2022-04-04			(Seat No - 4)
9	20053/2022	05.04.2022	JCRLA - 11/2016	MR. JAGANNATH KAMILA	C.O.	COURT NO. 1	Order Dtd. 2022-04-04		CRIMINAL APPEAL	(Seat No - 1)
10	20054/2022	05.04.2022	CRLA-539/2017	S.K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-04		CRIMINAL APPEAL	(Seat No - 2)
11	20055/2022	05.04.2022	MATA-26/2020	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-04		FIRST APPEAL	(Seat No - 1)
12	20056/2022	05.04.2022	WP (C) - 15349/2010	T. BAG	C.O.	COURT NO. 3	Order Dtd. 2022-03-31			(Seat No - 1)
13	20057/2022	05.04.2022	WP (C) - 3493/2012	T. BAG	C.O.	COURT NO. 19	Order Dtd. 2022-03-31			(Seat No - 1)
14	20058/2022	05.04.2022	RVWPE T-152/2009	T. BAG	C.O.	COURT NO. 3	Order Dtd. 2022-03-31			(Seat No - 1)
1	20059	05.04.	CRA-	BIKRAM	C.O	CHIE	Judgement Dtd. 5000-			(S

5	/2022	2022	20/2000	BEHERA	.	F JUSTICE' S COURT	01-01			ea t No - 1)
1 6	20060 /2022	05.04. 2022	WP (C) - 22305 /2010	P.CH. DAS	C.O .	CHIEF JUSTICE' S COURT	Judgement Dtd. 5000-01-01			(S ea t No - 1)
1 7	20061 /2022	05.04. 2022	WP (C) - 22305 /2010	B.K. LENKA	C.O .	CHIEF JUSTICE' S COURT	Judgement Dtd. 2022-03-31			(S ea t No - 1)
1 8	20062 /2022	05.04. 2022	WP (C) - 7052/ 2022	D.D.MOHAN TY	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-03-31		WRIT BRANCH (DIVISION BENCH)	(S ea t No - 10 2)
1 9	20063 /2022	05.04. 2022	WP (C) - 15129 /2013	MR.DAYANI DHI MISHRA, P. ACHARYA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-03-31			(S ea t No - 10 2)
2 0	20064 /2022	05.04. 2022	WP (C) - 2705/ 2013	S.K. MEHERULLA	C.O .	COURT NO. 5	Order Dtd. 2022-03-31			(S ea t No - 10 2)
2 1	20065 /2022	05.04. 2022	CRLMC - 639/2 022	P.K.MISHR A	C.O .	COURT NO. 23	Order Dtd. 2022-03-30			(S ea t No - 10 2)
2 2	20066 /2022	05.04. 2022	WP (C) - 25354 /2012	S.K. MEHERULLA	C.O .	COURT NO. 23	Order Dtd. 2022-03-31			(S ea t No

										- 10 2)
2 3	20067 /2022	05.04. 2022	MACA- 811/2 020	S.SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2022-03-28			(S ea t No - 10 2)
2 4	20068 /2022	05.04. 2022	MACA- 811/2 020	B.SINGH	C.O .	COUR T NO. 23	Order Dtd. 2022-03-28			(S ea t No - 10 2)
2 5	20069 /2022	05.04. 2022	MACA- 305/2 020	S.SWAIN	C.O .	COUR T NO. 8	Order Dtd. 2022-03-31			(S ea t No - 10 2)
2 6	20070 /2022	05.04. 2022	WP (C) - 17322 /2014	S.K. MISHRA	C.O .	COUR T NO. 8	Order Dtd. 2022-03-31			(S ea t No - 10 2)
2 7	20071 /2022	05.04. 2022	MACA- 305/2 020	S.K.SAHOO	C.O .	COUR T NO. 8	Order Dtd. 2022-03-31			(S ea t No - 10 2)
2 8	20072 /2022	05.04. 2022	WP (C) - 17320 /2014	D.D.MOHAN TY	C.O .	COUR T NO. 8	Order Dtd. 2022-03-31			(S ea t No - 10 2)
2 9	20073 /2022	05.04. 2022	MACA- 404/2 019	S.SWAIN	C.O .	DR (J)	Order Dtd. 2022-03-31			(S ea t No - 10 2)
3	20074	05.04.	WP (C)	N. SAHOO	C.O	DR	Order Dtd. 2022-03-31			(S

0	/2022	2022	- 17320 /2014		.	(J)				ea t No - 10 2)
3 1	20075 /2022	05.04. 2022	MACA- 404/2 019	M/S.B.N.S AMANTARAY	C.O .	DR (J)	Order Dtd. 2022-03-31			(S ea t No - 10 2)
3 2	20076 /2022	05.04. 2022	MACA- 690/2 020	P.K.PARID A	C.O .	COUR T NO. 8	Order Dtd. 2022-03-31			(S ea t No - 10 2)
3 3	20077 /2022	05.04. 2022	CRLMP - 486/2 022	BIDHU BHUSANA MOHAPATRA	C.O .	COUR T NO. 17	Order Dtd. 2022-04-04			(S ea t No - 10 2)
3 4	20078 /2022	05.04. 2022	MACA- 690/2 020	A.K.BARIK	C.O .	COUR T NO. 8	Order Dtd. 2022-03-31			(S ea t No - 10 2)
3 5	20079 /2022	05.04. 2022	BLAPL - 1119/ 2021	P.K. MISHRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-31		CRIM INAL MISC -1	(S ea t No - 6)
3 6	20080 /2022	05.04. 2022	WPCRL - 29/20 22	R.C.MALLI CK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 6)
3 7	20081 /2022	05.04. 2022	ABLAP L- 7267/ 2020	P. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 6)
3	20082	05.04.	BLAPL	J. D.	C.O	COUR	Order Dtd. 2022-04-04			(S

8	/2022	2022	- 10489 /2021	MUDULI	.	T NO. 25				ea t No - 6)
3 9	20083 /2022	05.04. 2022	ABLAP L- 7266/ 2020	P. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 6)
4 0	20084 /2022	05.04. 2022	BLAPL - 5625/ 2019	SARATHI JYOTI MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-04-04			(S ea t No - 6)
4 1	20085 /2022	05.04. 2022	ABLAP L- 7252/ 2020	GANESH SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 6)
4 2	20086 /2022	05.04. 2022	BLAPL - 4330/ 2021	D.K. MALLICK	C.O .	COUR T NO. 23	Order Dtd. 2022-04-04		CRIM INAL MISC -1	(S ea t No - 5)
4 3	20087 /2022	05.04. 2022	BLAPL - 4385/ 2021	D.K. MALLICK	C.O .	COUR T NO. 6	Order Dtd. 2022-04-04		CRIM INAL MISC -1	(S ea t No - 5)
4 4	20088 /2022	05.04. 2022	ABLAP L- 7251/ 2020	GANESH SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 5)
4 5	20089 /2022	05.04. 2022	CRIMC - 254/2 020	M. R. BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 5)
4 6	20090 /2022	05.04. 2022	ABLAP L- 7248/ 2020	P.K. LENKA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 5)

47	20091/2022	05.04.2022	BLAPL - 4214/2021	N.N.MOHAPATRO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-31			(Seat No - 5)
48	20092/2022	05.04.2022	ABLAP L- 7234/2020	PURUSOTTA M CHULI	C.O.	COURT NO. 1	Order Dtd. 2022-04-04			(Seat No - 5)
49	20093/2022	05.04.2022	BLAPL - 1911/2020	SUVENDU BARIK	C.O.	COURT NO. 2	Order Dtd. 2022-04-04			(Seat No - 5)
50	20094/2022	05.04.2022	BLAPL - 5032/2021	M. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-04-04			(Seat No - 5)
51	20095/2022	05.04.2022	BLAPL - 363/2021	B. N. SAHU	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-04			(Seat No - 5)
52	20096/2022	05.04.2022	CRLMC - 2316/2021	N.R. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-04-04			(Seat No - 5)
53	20097/2022	05.04.2022	CRLMC - 2316/2021	N.R. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-04-04			(Seat No - 5)
54	20098/2022	05.04.2022	CRLMC - 2316/2021	AMIYA KUMAR SWAIN	C.O.	COURT NO. 11	Order Dtd. 2022-04-04			(Seat No - 5)
55	20099/2022	05.04.2022	CRLMC - 27/2022	B.R. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-04			(Seat No - 5)

										5)
56	20100/2022	05.04.2022	CRLMC - 2284/2021	BIKRAM BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-04-04			(Seat No - 5)
57	20101/2022	05.04.2022	CRLMC - 2202/2021	SUNIL DAS	C.O.	COURT NO. 11	Order Dtd. 2022-04-04			(Seat No - 5)
58	20102/2022	05.04.2022	ABLAP L- 7220/2020	PARSURAM PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-04-04			(Seat No - 5)
59	20103/2022	05.04.2022	CRLMC - 2684/2021	BISWARANJAN DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-04			(Seat No - 5)
60	20104/2022	05.04.2022	CRLMP - 471/2022	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2022-04-04			(Seat No - 5)
61	20105/2022	05.04.2022	ABLAP L- 7215/2020	A.K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-04			(Seat No - 5)
62	20106/2022	05.04.2022	CRLMP - 458/2022	B. M. BHUYAN	C.O.	COURT NO. 17	Order Dtd. 2022-04-04			(Seat No - 5)
63	20107/2022	05.04.2022	ABLAP L- 7208/2020	A. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-04			(Seat No - 5)
64	20108/2022	05.04.2022	CRLMP - 575/2022	PRASANT KUMAR JENA	C.O.	COURT NO. 17	Order Dtd. 2022-03-31			(Seat No



										-5)
65	20109/2022	05.04.2022	ABLAP L-7203/2020	A. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-04			(Seat No - 5)
66	20110/2022	05.04.2022	CRLMP - 301/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 17	Order Dtd. 2022-03-31			(Seat No - 5)
67	20111/2022	05.04.2022	ABLAP L-7202/2020	A. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-04			(Seat No - 5)
68	20112/2022	05.04.2022	CRLMP - 460/2022	M. N. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-04-04			(Seat No - 5)
69	20113/2022	05.04.2022	CRLMP - 455/2022	M. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-04-04			(Seat No - 5)
70	20114/2022	05.04.2022	ABLAP L-7200/2020	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-04			(Seat No - 5)
71	20115/2022	05.04.2022	ABLAP L-7199/2020	JAGANNATH KAMILA	C.O.	COURT NO. 1	Order Dtd. 2022-04-04			(Seat No - 5)
72	20116/2022	05.04.2022	WP (C) - 5671/2022	A. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2022-04-04			(Seat No - 5)
73	20117/2022	05.04.2022	ABLAP L-7184/	S.K.BHANJ ADEO	C.O.	COURT NO.	Order Dtd. 2022-04-04			(Seat

			2020			1				No-5)
74	20118/2022	05.04.2022	ABLAP L-5738/2020	S.K. KALIMUDDIN	C.O.	COURT NO. 1	Order Dtd. 2022-04-04			(Seat No-5)
75	20119/2022	05.04.2022	ABLAP L-3498/2020	P.K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-04-04			(Seat No-5)
76	20120/2022	05.04.2022	ABLAP L-16457/2021	BHABANI PRASAD PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2022-04-04			(Seat No-5)
77	20121/2022	05.04.2022	FAO-51/2019	B.N. SAMANTARA Y	C.O.	COURT NO. 1	Order Dtd. 2022-03-31			(Seat No-5)
78	20122/2022	05.04.2022	FAO-51/2019	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-31			(Seat No-5)
79	20123/2022	05.04.2022	MACA-448/2020	S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-03-31			(Seat No-5)
80	20124/2022	05.04.2022	MACA-413/2020	M.K. PATI	C.O.	COURT NO. 22	Order Dtd. 2022-03-31			(Seat No-5)
81	20125/2022	05.04.2022	MACA-160/2017	M/S.G.P.D UTTA	C.O.	COURT NO. 22	Order Dtd. 2022-03-31			(Seat No-5)
82	20126/2022	05.04.2022	WP (C) -	S PASAYAT	GENERA		Order Dtd. 2022-03-31		WRIT BRAN	(Seat No-5)

			41346/2021		L			CH-8	t No - 43 )
8 3	20127 /2022	05.04. 2022	MACA- 1352/ 2016	M/S.B.N.S AMANTARAY	C.O .	COUR T NO. 23	Order Dtd. 2022-03-31		(S ea t No - 43 )
8 4	20128 /2022	05.04. 2022	MACA- 347/2 019	RAJAT DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-31		(S ea t No - 43 )
8 5	20129 /2022	05.04. 2022	MACA- 43/20 19	B.N. SAMANTARA Y	C.O .	COUR T NO. 1	Order Dtd. 2022-03-31		(S ea t No - 43 )
8 6	20130 /2022	05.04. 2022	WP (C) - 4570/ 2022	R.K. BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-03-31	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 2)
8 7	20131 /2022	05.04. 2022	ABLAP L- 7404/ 2020	A.K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04		(S ea t No - 12 2)
8 8	20132 /2022	05.04. 2022	WP (C) - 12433 /2019	B.K.MOHAR ANA	C.O .	COUR T NO. 17	Order Dtd. 2022-04-04		(S ea t No - 12 2)
8 9	20133 /2022	05.04. 2022	BLAPL - 2321/ 2022	MANOJ KUMAR MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04		(S ea t No - 12 2)

										12 2)
9 0	20134 /2022	05.04. 2022	ABLAP L- 7270/ 2020	R.K. MALLICK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 12 2)
9 1	20135 /2022	05.04. 2022	WP (C) - 21609 /2021	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-03-31			(S ea t No - 12 2)
9 2	20136 /2022	05.04. 2022	ABLAP L- 7256/ 2020	R.K. MALLICK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 12 2)
9 3	20137 /2022	05.04. 2022	WP (C) - 6480/ 2015	R.K.MAHAB HOI	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 12 2)
9 4	20138 /2022	05.04. 2022	ABLAP L- 7344/ 2020	SARAT DASH	C.O .	COUR T NO. 3	Order Dtd. 2022-04-04			(S ea t No - 12 2)
9 5	20139 /2022	05.04. 2022	WP (C) - 6603/ 2022	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-03-31			(S ea t No - 12 2)
9 6	20140 /2022	05.04. 2022	WP (C) - 6480/ 2015	P.NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2022-04-04			(S ea t No - 12 2)
9 7	20141 /2022	05.04. 2022	WP (C) -	P. K. SWAIN	C.O .	COUR T	Order Dtd. 2022-03-31			(S ea

			2584/ 2022			NO. 24				t No - 12 2)
9 8	20142 /2022	05.04. 2022	ABLAP L- 7337/ 2020	P. PANIGRAHI	C.O .	COUR T NO. 3	Order Dtd. 2022-04-04			(S ea t No - 12 2)
9 9	20143 /2022	05.04. 2022	WP (C) - 2584/ 2022	T. K. MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-03-31			(S ea t No - 12 2)
1 0 0	20144 /2022	05.04. 2022	WP (C) - 6934/ 2022	B.BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 12 2)
1 0 1	20145 /2022	05.04. 2022	ABLAP L- 7327/ 2020	G.C. JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04			(S ea t No - 12 2)
1 0 2	20146 /2022	05.04. 2022	WP (C) - 22086 /2014	JANMEJAY PARIDA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04			(S ea t No - 12 2)
1 0 3	20147 /2022	05.04. 2022	WP (C) - 6934/ 2022	L.K.NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 12 2)
1 0 4	20148 /2022	05.04. 2022	WP (C) - 8319/ 2022	P.L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-04			(S ea t No - 12 2)

										2)
105	20149/2022	05.04.2022	ABLAP L-7326/2020	G.C. JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-04			(Seat No - 122)
106	20150/2022	05.04.2022	WP (C) - 5866/2022	S.DASH	C.O.	COURT NO. 1	Order Dtd. 2022-04-04			(Seat No - 122)
107	20151/2022	05.04.2022	ABLAP L-7319/2020	R.K.ROUTRAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-04			(Seat No - 122)
108	20152/2022	05.04.2022	WP (C) - 11051/2014	B.R. SENAPATI	C.O.	COURT NO. 16	Order Dtd. 2022-03-31			(Seat No - 122)
109	20153/2022	05.04.2022	WP (C) - 4570/2022	R.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-03-31		WRIT BRANCH (DIVISION BENCH)	(Seat No - 122)
110	20154/2022	05.04.2022	WP (C) - 40272/2021	P.L. MISHRA	C.O.	COURT NO. 24	Order Dtd. 2022-03-31			(Seat No - 122)
111	20155/2022	05.04.2022	ABLAP L-7310/2020	B.K.MOHARANA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-04			(Seat No - 122)
111	20156/2022	05.04.2022	BLAPL -	R. C. BHOI	C.O.	COURT	Order Dtd. 2022-04-04			(Seat

2			2136/ 2022			NO. 11				t No - 12 2)
1 1 3	20157 /2022	05.04. 2022	ABLAP L- 7292/ 2020	ASHUTOSH MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04			(S ea t No - 12 2)
1 1 4	20158 /2022	05.04. 2022	CRLMP - 473/2 022	N.SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-04-04			(S ea t No - 12 2)
1 1 5	20159 /2022	05.04. 2022	WP (C) - 39215 /2021	P. BASTIA	C.O .	COUR T NO. 24	Order Dtd. 2022-03-31			(S ea t No - 12 2)
1 1 6	20160 /2022	05.04. 2022	ABLAP L- 7288/ 2020	D.K.DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04			(S ea t No - 12 2)
1 1 7	20161 /2022	05.04. 2022	CRLMP - 457/2 022	M.N.MOHAN TY	C.O .	COUR T NO. 17	Order Dtd. 2022-04-04			(S ea t No - 12 2)
1 1 8	20162 /2022	05.04. 2022	WP (C) - 4659/ 2015	K. K. NATH	C.O .	COUR T NO. 22	Order Dtd. 2022-03-30			(S ea t No - 12 2)
1 1 9	20163 /2022	05.04. 2022	ABLAP L- 7276/ 2020	P.K. BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04			(S ea t No - 12 2)

										2)
1 2 0	20164 /2022	05.04. 2022	WP (C) - 6211/ 2022	P.L. MISHRA	C.O .	COUR T NO. 24	Order Dtd. 2022-03-31			(S ea t No - 12 2)
1 2 1	20165 /2022	05.04. 2022	CRLMP - 550/2 022	P.K.PAL	C.O .	COUR T NO. 17	Order Dtd. 2022-04-04			(S ea t No - 12 2)
1 2 2	20166 /2022	05.04. 2022	WP (C) - 6035/ 2022	P. K. PATRA	C.O .	COUR T NO. 17	Order Dtd. 2022-03-31			(S ea t No - 12 2)
1 2 3	20167 /2022	05.04. 2022	WP (C) - 6034/ 2022	P. K. PATRA	C.O .	COUR T NO. 24	Order Dtd. 2022-03-31			(S ea t No - 12 2)
1 2 4	20168 /2022	05.04. 2022	CRLMP - 528/2 022	B.R.SENAP ATI	C.O .	COUR T NO. 17	Order Dtd. 2022-04-04			(S ea t No - 12 2)
1 2 5	20169 /2022	05.04. 2022	BLAPL - 2324/ 2022	R.K.BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 12 2)
1 2 6	20170 /2022	05.04. 2022	WP (C) - 5169/ 2022	G. ROUT	C.O .	COUR T NO. 24	Order Dtd. 2022-03-29			(S ea t No - 12 2)
1 2 7	20171 /2022	05.04. 2022	CRLMP - 464/2	A.KAILASH	C.O .	COUR T NO.	Order Dtd. 2022-04-04			(S ea t



			022			17			No - 122)
128	20172/2022	05.04.2022	WP (C) - 2735/2022	AJIT CH MOHAPATRA	C.O .	COURT NO. 24	Order Dtd. 2022-03-31		(Seat No - 122)
129	20173/2022	05.04.2022	BLAPL - 2452/2022	S. BARIK	C.O .	COURT NO. 11	Order Dtd. 2022-04-04		(Seat No - 122)
130	20174/2022	05.04.2022	WP (C) - 14942/2012	D. K. PANDA	C.O .	COURT NO. 11	Order Dtd. 2022-04-04		(Seat No - 122)
131	20175/2022	05.04.2022	BLAPL - 2338/2022	RAHUL SETHI	C.O .	COURT NO. 11	Order Dtd. 2022-04-04		(Seat No - 122)
132	20176/2022	05.04.2022	WP (C) - 29281/2013	R. K. BARIK	C.O .	COURT NO. 3	Order Dtd. 2022-04-04		(Seat No - 122)
133	20177/2022	05.04.2022	BLAPL - 2337/2022	RAHUL SETHI	C.O .	COURT NO. 11	Order Dtd. 2022-04-04		(Seat No - 122)
134	20178/2022	05.04.2022	BLAPL - 2313/2022	R.K. MALLICK	C.O .	COURT NO. 11	Order Dtd. 2022-04-04		(Seat No - 122)

135	20179/2022	05.04.2022	BLAPL - 2287/2022	A.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-04			(Seat No - 122)
136	20180/2022	05.04.2022	BLAPL - 2301/2022	S.S. PATTANAİK	C.O.	COURT NO. 11	Order Dtd. 2022-04-04			(Seat No - 122)
137	20181/2022	05.04.2022	BLAPL - 2307/2022	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-04-04			(Seat No - 122)
138	20182/2022	05.04.2022	CRLA-277/2020	M.K. PANI	C.O.	COURT NO. 9	Order Dtd. 2022-03-31		CRIMINAL APPEAL	(Seat No - 4)
139	20183/2022	05.04.2022	WP (C) - 5355/2019	P.K. LENKA	GENERAL		Order Dtd. 2022-02-09			(Seat No - 4)
140	20184/2022	05.04.2022	BLAPL - 2296/2022	S.A. PATTNAİK	C.O.	COURT NO. 11	Order Dtd. 2022-04-04			(Seat No - 4)
141	20185/2022	05.04.2022	BLAPL - 2296/2022	S.A. PATTNAİK	C.O.	COURT NO. 11	Order Dtd. 2022-04-04			(Seat No - 4)
142	20186/2022	05.04.2022	BLAPL - 2336/2022	A. KALASH	C.O.	COURT NO. 11	Order Dtd. 2022-04-04			(Seat No - 4)
144	20187/2022	05.04.2022	BLAPL -	SULOCHANA PATRO	C.O.	COURT	Order Dtd. 2022-04-04			(Seat

3			2379/ 2022			NO. 11				t No - 4)
1 4 4	20188 /2022	05.04. 2022	BLAPL - 2375/ 2022	ASHUTOSH MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 4)
1 4 5	20189 /2022	05.04. 2022	CRLMC - 5170/ 2014	R.K. MOHABHOI	C.O .	COUR T NO. 12	Order Dtd. 2022-03-25			(S ea t No - 4)
1 4 6	20190 /2022	05.04. 2022	BLAPL - 2314/ 2022	BALARAM SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 4)
1 4 7	20191 /2022	05.04. 2022	BLAPL - 2306/ 2022	SRINIBAS PARIJA	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 4)
1 4 8	20192 /2022	05.04. 2022	BLAPL - 2348/ 2022	H.K. BHOL	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 4)
1 4 9	20193 /2022	05.04. 2022	BLAPL - 2340/ 2022	NIRANJAN SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 4)
1 5 0	20194 /2022	05.04. 2022	BLAPL - 2305/ 2022	MANAS RANJAN BADAJENA	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 4)
1 5 1	20195 /2022	05.04. 2022	BLAPL - 2308/ 2022	GANESH SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 4)
1	20196	05.04.	BLAPL	NIRANJAN	C.O	COUR	Order Dtd. 2022-04-04			(S

52	/2022	2022	- 2365/ 2022	SAHOO	.	T NO. 11				ea t No - 4)
153	20197 /2022	05.04. 2022	BLAPL - 2364/ 2022	B.K. DALAI	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 4)
154	20198 /2022	05.04. 2022	BLAPL - 2363/ 2022	BALARAM SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 4)
155	20199 /2022	05.04. 2022	BLAPL - 2360/ 2022	G. JAYASINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 4)
156	20200 /2022	05.04. 2022	BLAPL - 2352/ 2022	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 4)
157	20201 /2022	05.04. 2022	BLAPL - 2349/ 2022	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 4)
158	20202 /2022	05.04. 2022	BLAPL - 2367/ 2022	R.K.BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 4)
159	20203 /2022	05.04. 2022	WP (C) - 7849/ 2022	DEBENDRA BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-31			(S ea t No - 4)
160	20204 /2022	05.04. 2022	WP (C) - 7755/ 2022	S.S. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-29			(S ea t No - 4)

161	20205/2022	05.04.2022	WP (C) - 7757/2022	S.S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-29			(Seat No - 4)
162	20206/2022	05.04.2022	WP (C) - 7127/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30			(Seat No - 4)
163	20207/2022	05.04.2022	WP (C) - 12154/2021	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-30			(Seat No - 4)
164	20208/2022	05.04.2022	WP (C) - 12561/2021	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-30			(Seat No - 4)
165	20209/2022	05.04.2022	MATA-28/2013	P. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2022-04-04		FIRST APPEAL	(Seat No - 1)
166	20210/2022	05.04.2022	WP (C) - 13665/2021	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-30			(Seat No - 1)
167	20211/2022	05.04.2022	WP (C) - 23477/2021	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-30			(Seat No - 1)
168	20212/2022	05.04.2022	MATA-28/2013	PITABAS NAYAK	C.O.	COURT NO. 9	Order Dtd. 2022-04-04		FIRST APPEAL	(Seat No - 1)
169	20213/2022	05.04.2022	WP (C) - 7342/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30			(Seat No -

										1)
170	20214/2022	05.04.2022	MATA-30/2020	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-04		FIRST APPEAL	(Seat No - 1)
171	20215/2022	05.04.2022	WP (C) - 7345/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30			(Seat No - 1)
172	20216/2022	05.04.2022	WP (C) - 8550/2021	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-30			(Seat No - 1)
173	20217/2022	05.04.2022	WP (C) - 8824/2021	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-30			(Seat No - 1)
174	20218/2022	05.04.2022	WP (C) - 8827/2021	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-30			(Seat No - 1)
175	20219/2022	05.04.2022	WP (C) - 12152/2021	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-30			(Seat No - 1)
176	20220/2022	05.04.2022	WP (C) - 12151/2021	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-30			(Seat No - 1)
177	20221/2022	05.04.2022	CRLA-541/2021	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2022-04-04			(Seat No - 1)
178	20222/2022	05.04.2022	WP (C) - 26702/2021	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 22	Order Dtd. 2022-04-04			(Seat No - 1)

										-1)
179	20223/2022	05.04.2022	BLAPL - 6433/2021	R. DAS	GENERAL		Order Dtd. 2022-02-07			(Seat No - 1)
180	20224/2022	05.04.2022	WP (C) - 5777/2022	GOPAL PRASAD JENA	C.O.	COURT NO. 6	Judgement Dtd. 2022-04-04		WRIT BRANCH-7	(Seat No - 48)
181	20225/2022	05.04.2022	ABLAPL - 4324/2020	R. DAS	GENERAL		Order Dtd. 2022-03-10			(Seat No - 48)
182	20226/2022	05.04.2022	WP (C) - 33944/2021	A. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-04-04		WRIT BRANCH-4	(Seat No - 27)
183	20227/2022	05.04.2022	WP (C) - 5096/2022	T. BAG	C.O.	COURT NO. 25	Order Dtd. 2022-04-04			(Seat No - 27)
184	20228/2022	05.04.2022	WP (C) - 9453/2019	P.K. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-04-04		WRIT BRANCH-4	(Seat No - 27)
185	20229/2022	05.04.2022	WP (C) - 38604/2021	SARAT DASH	C.O.	COURT NO. 25	Order Dtd. 2022-04-04		WRIT BRANCH-2	(Seat No - 7)
186	20230/2022	05.04.2022	WP (C) - 5362/2022	ARTATRANA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-31			(Seat No

										-7)
187	20231/2022	05.04.2022	WP (C) - 5363/2022	ARTATRANA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-31			(Seat No - 7)
188	20232/2022	05.04.2022	ARBA-17/2019	R.K. MANGARAJ	C.O.	COURT NO. 22	Order Dtd. 2022-04-04			(Seat No - 7)
189	20233/2022	05.04.2022	WP (C) - 5429/2022	ARTATRANA NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-02-25			(Seat No - 7)
190	20234/2022	05.04.2022	ARBA-19/2021	R.R. DAS	C.O.	COURT NO. 25	Order Dtd. 2022-04-04			(Seat No - 7)
191	20235/2022	05.04.2022	CRLMC - 5056/2011	R. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-22			(Seat No - 7)
192	20236/2022	05.04.2022	WP (C) - 12150/2021	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-30			(Seat No - 7)
193	20237/2022	05.04.2022	WP (C) - 7129/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-30			(Seat No - 7)
194	20238/2022	05.04.2022	WP (C) - 8369/2021	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-30			(Seat No - 7)
195	20239/2022	05.04.2022	WP (C) - 9882/	B. N. SWAIN	C.O.	COURT NO.	Order Dtd. 2022-04-04		WRIT BRANCH	(Seat No - 7)



			2018			3			(DIVISION BENCH)	No - 115)
196	20240/2022	05.04.2022	WP (C) - 37893/2020	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-30			(Seat No - 115)
197	20241/2022	05.04.2022	WP (C) - 8139/2022	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-31			(Seat No - 115)
198	20242/2022	05.04.2022	WP (C) - 8826/2021	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-30			(Seat No - 115)
199	20243/2022	05.04.2022	WP (C) - 7810/2022	S. K. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-04-04			(Seat No - 115)
200	20244/2022	05.04.2022	WP (C) - 7630/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-31			(Seat No - 115)
201	20245/2022	05.04.2022	WP (C) - 7631/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-31			(Seat No - 115)
202	20246/2022	05.04.2022	WP (C) - 7739/2022	L.D. SAHOO-A	C.O.	COURT NO. 22	Order Dtd. 2022-04-04		WRIT BRANCH-1	(Seat No - 30)

										)
203	20247/2022	05.04.2022	WP (C) - 8055/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-31		WRIT BRANCH-6	(Seat No - 25)
204	20248/2022	05.04.2022	WP (C) - 6540/2022	LAXMIDHAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-31			(Seat No - 25)
205	20249/2022	05.04.2022	WP (C) - 8107/2022	R.K. MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-31			(Seat No - 25)
206	20250/2022	05.04.2022	CONTC - 1652/2019	S. K. MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2022-04-04			(Seat No - 25)
207	20251/2022	05.04.2022	CONTC - 2049/2022	R. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-04-18			(Seat No - 25)
208	20252/2022	05.04.2022	WP (C) - 7119/2022	A.K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-31		WRIT BRANCH-8	(Seat No - 39)
209	20253/2022	05.04.2022	CONTC - 1596/2022	A.K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-31			(Seat No - 39)
210	20255/2022	05.04.2022	CONTC - 1722/	M/S GOURANGA CHARAN	C.O.	COURT NO.	Order Dtd. 2022-03-31			(Seat

			2022	MOHAPATRA		2 OLD				No - 39 )
2 1 1	20256 /2022	05.04. 2022	BLAPL - 8644/ 2021	RAHUL SETHI	C.O .	COUR T NO. 12	Order Dtd. 2022-03-30		CRIM INAL MISC -3	(S ea t No - 18 )
2 1 2	20257 /2022	05.04. 2022	CONTC - 1709/ 2022	G. ROUT	C.O .	COUR T NO. 9	Order Dtd. 2022-04-04			(S ea t No - 18 )
2 1 3	20258 /2022	05.04. 2022	CMP- 131/2 018	M. M. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-04		WRIT BRAN CH-3	(S ea t No - 28 )
2 1 4	20259 /2022	05.04. 2022	CRLMP - 410/2 022	S. DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-04-04		WRIT BRAN CH-4	(S ea t No - 19 )
2 1 5	20260 /2022	05.04. 2022	CMP- 1123/ 2019	N.K. SATAPATHY	C.O .	COUR T NO. 8	Order Dtd. 2022-04-04		WRIT BRAN CH-4	(S ea t No - 27 )
2 1 6	20261 /2022	05.04. 2022	CMP- 329/2 020	P. R. SWAIN	C.O .	COUR T NO. 8	Order Dtd. 2022-04-04			(S ea t No - 27 )
2 1 7	20262 /2022	05.04. 2022	WP (C) - 4769/ 2022	R.R. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04		WRIT BRAN CH-4	(S ea t No - 27 )

218	20263/2022	05.04.2022	CMP-624/2021	K. K. PANIGRAHI	C.O.	COURT NO. 24	Order Dtd. 2022-04-04			(Seat No - 27)
219	20264/2022	05.04.2022	WP (C) - 7848/2022	P.P. RAO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-04			(Seat No - 27)
220	20265/2022	05.04.2022	WP (C) - 7848/2022	R.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-04			(Seat No - 27)
221	20266/2022	05.04.2022	WP (C) - 10218/2015	GANESH CHANDRA JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-04			(Seat No - 27)
222	20267/2022	05.04.2022	BLAPL - 7216/2021	SURYAKANTA DAS MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2022-04-04		CRIMINAL MISC -1	(Seat No - 2)
223	20268/2022	05.04.2022	WP (C) - 6089/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-04-04			(Seat No - 2)
224	20269/2022	05.04.2022	WP (C) - 6750/2022	BIDYADHAR MANSINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-04			(Seat No - 2)
225	20270/2022	05.04.2022	WP (C) - 8130/2022	L.D. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-04		WRIT BRANCH-7	(Seat No - 44)

2 2 6	20271 /2022	05.04. 2022	WP (C) - 7400/ 2022	M. BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-04-04		WRIT BRAN CH-4	(S ea t No - 37 )
2 2 7	20272 /2022	05.04. 2022	WP (C) - 7778/ 2022	S.K. BHANJI DEO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 37 )
2 2 8	20273 /2022	05.04. 2022	WP (C) - 4717/ 2022	S.K. SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 37 )
2 2 9	20274 /2022	05.04. 2022	WP (C) - 4719/ 2022	S.K. SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 37 )
2 3 0	20275 /2022	05.04. 2022	WP (C) - 4835/ 2022	S.K. SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 37 )
2 3 1	20276 /2022	05.04. 2022	WP (C) - 7822/ 2022	A.K. JATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 37 )
2 3 2	20277 /2022	05.04. 2022	WP (C) - 7806/ 2022	P.K. MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04		WRIT BRAN CH-2	(S ea t No - 9)
2 3 3	20278 /2022	05.04. 2022	WP (C) - 8364/ 2022	PRATIK DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - )

										9)
2 3 4	20279 /2022	05.04. 2022	WP (C) - 8351/ 2022	U.P. BAG	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 9)
2 3 5	20280 /2022	05.04. 2022	WP (C) - 8258/ 2022	H.K.PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04		WRIT BRAN CH-8	(S ea t No - 41 )
2 3 6	20281 /2022	05.04. 2022	WP (C) - 7511/ 2022	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 41 )
2 3 7	20282 /2022	05.04. 2022	WP (C) - 7516/ 2022	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 41 )
2 3 8	20283 /2022	05.04. 2022	WP (C) - 7439/ 2022	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 41 )
2 3 9	20284 /2022	05.04. 2022	WP (C) - 8253/ 2022	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04		WRIT BRAN CH-8	(S ea t No - 41 )
2 4 0	20285 /2022	05.04. 2022	WP (C) - 8256/ 2022	S.K. BHANJI DEO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 41 )
2 4 1	20286 /2022	05.04. 2022	WP (C) - 7301/ 2022	M.R. ROUTRAY	C.O .	COUR T NO. 2	Order Dtd. 2022-04-04			(S ea t No

						OLD				- 41 )
2 4 2	20287 /2022	05.04. 2022	WP (C) - 8404/ 2022	H.K. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 41 )
2 4 3	20288 /2022	05.04. 2022	WP (C) - 1670/ 2020	TRILOCHAN BAG	C.O .	COUR T NO. 22	Order Dtd. 2022-04-04			(S ea t No - 41 )
2 4 4	20289 /2022	05.04. 2022	WP (C) - 1670/ 2020	G. SUNDARA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-04			(S ea t No - 41 )
2 4 5	20290 /2022	05.04. 2022	CRLMP - 467/2 022	SANGRAMJI T PANDA	C.O .	COUR T NO. 17	Order Dtd. 2022-04-04			(S ea t No - 41 )
2 4 6	20291 /2022	05.04. 2022	CRLMP - 463/2 022	M.N. MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2022-04-04			(S ea t No - 41 )
2 4 7	20292 /2022	05.04. 2022	CRLMP - 548/2 022	P. BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2022-04-04			(S ea t No - 41 )
2 4 8	20293 /2022	05.04. 2022	WP (C) - 8266/ 2022	B.C. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 41 )
2	20294	05.04.	WP (C)	KAMALAKAN	C.O	COUR	Order Dtd. 2022-04-04			(S

49	/2022	2022	- 7606/ 2022	TA NAYAK	.	T NO. 2 OLD				ea t No - 41 )
250	20295 /2022	05.04. 2022	WP (C) - 6075/ 2022	M.N. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 41 )
251	20296 /2022	05.04. 2022	WP (C) - 4874/ 2022	J. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 41 )
252	20297 /2022	05.04. 2022	WP (C) - 5952/ 2022	M.N. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 41 )
253	20298 /2022	05.04. 2022	WP (C) - 5867/ 2022	G. JAYASINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 41 )
254	20299 /2022	05.04. 2022	WP (C) - 8111/ 2022	S.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 41 )
255	20300 /2022	05.04. 2022	WP (C) - 6558/ 2022	P.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04		WRIT BRAN CH-2	(S ea t No - 7)
256	20301 /2022	05.04. 2022	WP (C) - 8058/ 2022	S. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-04			(S ea t No - 7)



257	20302/2022	05.04.2022	WP (C) - 7027/2022	T.K.J.SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-04			(Seat No - 7)
258	20303/2022	05.04.2022	TRP (C) - 76/2022	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2022-03-07			(Seat No - 7)
259	20304/2022	05.04.2022	WP (C) - 5749/2022	SABYASACHI MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 7)
260	20305/2022	05.04.2022	WP (C) - 11828/2017	S. K. SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-03-30			(Seat No - 7)
261	20306/2022	05.04.2022	WP (C) - 5738/2022	SABYASACHI MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-03-14			(Seat No - 7)
262	20307/2022	05.04.2022	WP (C) - 8012/2022	J.R. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2022-03-31		WRIT BRANCH-6	(Seat No - 25)
263	20308/2022	05.04.2022	WP (C) - 8014/2022	J.R. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2022-03-31		WRIT BRANCH-6	(Seat No - 25)
264	20309/2022	05.04.2022	WP (C) - 8015/2022	J.R. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2022-03-31		WRIT BRANCH-6	(Seat No - 25)
266	20310/2022	05.04.2022	WP (C) -	S.N. JENA	C.O.	COURT	Order Dtd. 2022-03-30			(Seat

5			18737/2018			NO. 3 OLD				t No - 25)
266	20311/2022	05.04.2022	WP (C) - 18737/2018	B.CH. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-30			(Seat No - 25)
267	20312/2022	05.04.2022	WP (C) - 19116/2018	B.CH. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-30			(Seat No - 25)
268	20313/2022	05.04.2022	WP (C) - 6124/2021	P K JENA	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH (DIVISION BENCH)	(Seat No - 103)
269	20314/2022	05.04.2022	CRLA-380/2019	GANESH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-04-04		CRIMINAL APPEAL	(Seat No - 6)
270	20315/2022	05.04.2022	CRLA-172/2022	A. KALASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-04			(Seat No - 6)
271	20316/2022	05.04.2022	BLAPL - 3690/2021	D. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2022-03-29			(Seat No - 6)
272	20317/2022	05.04.2022	CRLA-227/2022	J. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-04			(Seat No - 6)
277	20318/2022	05.04.2022	CRLA-62/20	KSHIROD KUMAR	C.O.	COURT	Order Dtd. 2022-04-04		CRIMINAL	(Seat

3			22	PAHIL		NO. 11			APPE AL	t No - 1)
2 7 4	20319 /2022	05.04. 2022	CRLA- 380/2 019	G. SAHOO	GEN ERA L		Order Dtd. 2022-04-04		CRIM INAL APPE AL	(S ea t No - 6)
2 7 5	20320 /2022	05.04. 2022	CRLA- 190/2 021	R.B. MISHRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04		CRIM INAL APPE AL	(S ea t No - 1)
2 7 6	20321 /2022	05.04. 2022	CRLA- 615/2 020	R.K. ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04			(S ea t No - 1)
2 7 7	20322 /2022	05.04. 2022	OJC- 4045/ 2000	G.C. JENA	GEN ERA L		Order Dtd. 2016-01-21		WRIT BRAN CH-6	(S ea t No - 24 )
2 7 8	20323 /2022	05.04. 2022	CRLA- 19/20 20	S. BARIK	C.O .	COUR T NO. 23	Order Dtd. 2022-04-04		CRIM INAL APPE AL	(S ea t No - 4)
2 7 9	20324 /2022	05.04. 2022	RSA- 346/2 019	C.R. NAYAK	GEN ERA L		Order Dtd. 2022-03-21			(S ea t No - 4)
2 8 0	20325 /2022	05.04. 2022	CRLA- 622/2 021	P.C. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04			(S ea t No - 4)
2 8 1	20326 /2022	05.04. 2022	BLAPL - 11177 /2021	S K SINGH	GEN ERA L		Order Dtd. 2022-03-30			(S ea t No - 4)

282	20327/2022	05.04.2022	CRLMC - 461/2022	R.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-03-28			(Seat No - 4)
283	20328/2022	05.04.2022	MACA-74/2021	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-03-29			(Seat No - 4)
284	20329/2022	05.04.2022	CRLMP - 162/2022	M ROUT	GENERAL		Order Dtd. 2022-03-08	AND ORDER DT 3/3/22		(Seat No - 4)
285	20330/2022	05.04.2022	WA-575/2019	N SAHOO	GENERAL		Order Dtd. 2021-08-24			(Seat No - 4)
286	20331/2022	05.04.2022	CONTC - 1613/2022	P C DAS	GENERAL		Order Dtd. 2022-03-04			(Seat No - 4)
287	20332/2022	05.04.2022	CMAPL - 507/2016	S K MOHANTY	GENERAL		Order Dtd. 2018-04-25		M.J.C.	(Seat No - 4)
288	20333/2022	05.04.2022	CONTC - 1377/2022	P C DAS	GENERAL		Order Dtd. 2022-02-25			(Seat No - 4)
289	20334/2022	05.04.2022	WP (C) - 19084/2021	LACHHMAN SINGH	GENERAL		Order Dtd. 2021-07-02			(Seat No - 4)
290	20335/2022	05.04.2022	WP (C) - 338/2020	S K PATTNAIK	GENERAL		Order Dtd. 2020-01-16	Petition, Annexure,		(Seat No - 4)

										4)
291	20336/2022	05.04.2022	WP (C) - 11051/2014	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-31			(Seat No - 4)
292	20337/2022	05.04.2022	WP (C) - 3947/2013	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-25			(Seat No - 4)
293	20338/2022	05.04.2022	WP (C) - 20467/2012	S.K. BEHERA	GENERAL		Order Dtd. 2018-12-31			(Seat No - 4)
294	20339/2022	05.04.2022	WP (C) - 25648/2012	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-28			(Seat No - 4)
295	20340/2022	05.04.2022	WP (C) - 4011/2022	P K PATTANAİK	GENERAL		Order Dtd. 2022-03-22			(Seat No - 4)
296	20341/2022	05.04.2022	WP (C) - 18181/2014	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-28			(Seat No - 4)
297	20342/2022	05.04.2022	WP (C) - 6587/2016	S.K. BEHERA	GENERAL		Order Dtd. 5000-01-01			(Seat No - 4)
298	20343/2022	05.04.2022	WP (C) - 3113/2022	M ROUT	GENERAL		Order Dtd. 2022-02-22	AND ORDER DT 4/2/22		(Seat No - 4)
299	20344/2022	05.04.2022	ABLAP L- 6883/2020	S.C. DAS	C.O.	COURT NO. 2	Order Dtd. 2022-03-31			(Seat No

						OLD				-4)
300	20345/2022	05.04.2022	WP (C) - 6454/2020	R.K.MOHAPATRA	GENERAL		Order Dtd. 2021-06-29			(Seat No - 4)
301	20346/2022	05.04.2022	WP (C) - 20042/2021	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-28			(Seat No - 4)
302	20347/2022	05.04.2022	WP (C) - 41402/2021	S K MISHRA	GENERAL		Order Dtd. 2022-01-25 Petition, Annexure,			(Seat No - 4)
303	20348/2022	05.04.2022	WP (C) - 19284/2014	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-29			(Seat No - 4)
304	20349/2022	05.04.2022	WP (C) - 4595/2021	M.D.BISWAL	GENERAL		Order Dtd. 2022-03-07			(Seat No - 4)
305	20350/2022	05.04.2022	WP (C) - 16122/2018	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-29			(Seat No - 4)
306	20351/2022	05.04.2022	WP (C) - 156/2020	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-29			(Seat No - 4)
307	20352/2022	05.04.2022	WP (C) - 27238/2013	I PANDA	GENERAL		Order Dtd. 2014-04-15		WRIT BRANCH-9	(Seat No - 51)
300	20353/2022	05.04.2022	WP (C) -	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-29			(Seat No - 4)

8			10877/2021		L					t No - 51)
309	20354/2022	05.04.2022	WP (C) - 5179/2022	S C BAIRIGANJA	GENERAL		Order Dtd. 2022-03-11		WRIT BRANCH-1	(Seat No - 2)
310	20355/2022	05.04.2022	WP (C) - 5424/2016	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-30			(Seat No - 2)
311	20356/2022	05.04.2022	WP (C) - 12937/2005	G.C. JENA	GENERAL		Order Dtd. 2007-05-04		WRIT BRANCH-1	(Seat No - 30)
312	20357/2022	05.04.2022	WP (C) - 4240/2022	R BEHERA	GENERAL		Order Dtd. 2022-03-17			(Seat No - 30)
313	20358/2022	05.04.2022	MACA-243/2017	P.K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2022-03-31			(Seat No - 30)
314	20359/2022	05.04.2022	WP (C) - 33024/2011	L.D.SAHOO -A	GENERAL		Order Dtd. 2022-03-11			(Seat No - 30)
315	20360/2022	05.04.2022	MACA-613/2018	M/S.N.K.M OHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-31			(Seat No - 30)
3	20361	05.04.	MACA-	B.K.	C.O	COUR	Order Dtd. 2022-03-31			(S

16	/2022	2022	613/2018	MOHANTY .		T NO. 25				eat No - 30)
317	20362/2022	05.04.2022	CRLA-360/2021	J.J. SAHOO	GENERAL		Order Dtd. 2022-03-25			(Seat No - 30)
318	20363/2022	05.04.2022	WP (C) - 5683/2022	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-30			(Seat No - 30)
319	20364/2022	05.04.2022	WP (C) - 19936/2011	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-31			(Seat No - 30)
320	20365/2022	05.04.2022	WP (C) - 6564/2016	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-31			(Seat No - 30)
321	20366/2022	05.04.2022	WP (C) - 6567/2016	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-31			(Seat No - 30)
322	20367/2022	05.04.2022	CONTC - 7867/2021	D PRADHAN	GENERAL		Order Dtd. 2022-03-31		CONT EMPT	(Seat No - 1)
323	20368/2022	05.04.2022	CONTC - 146/2018	M/S.PRAVAT KU.BISWAL	C.O .	COURT NO. 3				(Seat No - 1)



3 2 4	20369 /2022	05.04. 2022	CMP- 363/2 015	P C DAS	GEN ERA L		Order Dtd. 2019-09-25			(S ea t No - 1)
3 2 5	20370 /2022	05.04. 2022	WPC (O A) - 2933/ 2016	M/S M. PATI	C.O .	COUR T NO. 15	Order Dtd. 2022-03-29			(S ea t No - 1)
3 2 6	20371 /2022	05.04. 2022	WPC (O A) - 2550/ 2014	R.K.BISOI	C.O .	COUR T NO. 15	Order Dtd. 2022-04-04			(S ea t No - 1)
3 2 7	20372 /2022	05.04. 2022	CMP- 1365/ 2019	S PANDA	GEN ERA L		PetitionAnnexure,			(S ea t No - 1)
3 2 8	20373 /2022	05.04. 2022	FAO- 142/2 020	P.K. DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-03-31		MISC . APPE AL SEC.	(S ea t No - 9)
3 2 9	20375 /2022	05.04. 2022	WP (C) - 26540 /2021	S K SAHU	GEN ERA L		Order Dtd. 2021-09-03			(S ea t No - 9)
3 3 0	20376 /2022	05.04. 2022	WP (C) - 26549 /2021	S K SAHU	GEN ERA L		Order Dtd. 2021-09-03			(S ea t No - 9)
3 3 1	20377 /2022	05.04. 2022	WP (C) - 6571/ 2016	S.K. BEHERA	GEN ERA L		Order Dtd. 2022-03-31			(S ea t No - 9)
3 3 2	20378 /2022	05.04. 2022	WP (C) - 23432 /2021	S K SAHU	GEN ERA L		Order Dtd. 2021-08-12			(S ea t No - 9)

										9)
3 3 3	20379 /2022	05.04. 2022	WP (C) - 8436/ 2022	R.K.BARIK	C.O .	COUR T NO. 22	Order Dtd. 2022-04-04			(S ea t No - 9)
3 3 4	20380 /2022	05.04. 2022	WP (C) - 26352 /2021	S K SAHU	GEN ERA L		Order Dtd. 2021-09-03			(S ea t No - 9)
3 3 5	20381 /2022	05.04. 2022	WP (C) - 8436/ 2022	G.C. JENA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-04			(S ea t No - 9)
3 3 6	20382 /2022	05.04. 2022	WP (C) - 26353 /2021	S K SAHU	GEN ERA L		Order Dtd. 2021-09-03			(S ea t No - 9)
3 3 7	20383 /2022	05.04. 2022	WP (C) - 6583/ 2016	S.K. BEHERA	GEN ERA L		Order Dtd. 2022-03-31			(S ea t No - 9)
3 3 8	20384 /2022	05.04. 2022	WP (C) - 20704 /2021	S K SAHU	GEN ERA L		Order Dtd. 2021-07-22			(S ea t No - 9)
3 3 9	20385 /2022	05.04. 2022	WP (C) - 26543 /2021	S K SAHU	GEN ERA L		Order Dtd. 2021-09-03			(S ea t No - 9)
3 4 0	20386 /2022	05.04. 2022	OJC- 2209/ 1997	S.K. BEHERA	GEN ERA L		Order Dtd. 2007-04-25		WRIT BRAN CH-4	(S ea t No - 19 )
3 4 1	20387 /2022	05.04. 2022	WP (C) - 23434	S K SAHU	GEN ERA L		Order Dtd. 2021-08-12			(S ea t

			/2021							No-19)
342	20388/2022	05.04.2022	WP (C) - 11005/2021	M BEHERA	GENERAL			Order Dtd. 2021-04-09		(Seat No-19)
343	20389/2022	05.04.2022	CONTC - 6725/2021	R. C. BHOI	C.O.	COURT NO. 24		Order Dtd. 2022-04-04		(Seat No-19)
344	20390/2022	05.04.2022	BLAPL - 6671/2021	PRASANTA KUMAR SAHOO, MR. KOUSIK ANAND GURU	C.O.	COURT NO. 6		Order Dtd. 2022-04-05	CRMINAL MISC -2	(Seat No-17)
345	20391/2022	05.04.2022	CMP-229/2022	BALARAM SINGH	C.O.	COURT NO. 22		Order Dtd. 2022-04-04		(Seat No-17)
346	20392/2022	05.04.2022	CMP-143/2022	P. K. MISHRA	C.O.	COURT NO. 22		Order Dtd. 2022-04-04		(Seat No-17)
347	20393/2022	05.04.2022	WP (C) - 8153/2022	A.K. JATI	C.O.	COURT NO. 6		Order Dtd. 2022-04-04	WRIT BRANCH-7	(Seat No-44)
348	20394/2022	05.04.2022	WP (C) - 6698/2021	M DAS	GENERAL			PetitionAnnexure, Counter, Rejoinder, Entire Order, Affidavit,		(Seat No-44)

349	20395/2022	05.04.2022	WP (C) - 12352/2004	A. PATNAIK	C.O.		Order Dtd. 2022-04-04			(Seat No - 44)
350	20396/2022	05.04.2022	WP (C) - 6738/2022	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 22	Order Dtd. 2022-04-04			(Seat No - 44)
351	20397/2022	05.04.2022	WP (C) - 2497/2011	B K LENKA	GENERAL		Order Dtd. 2022-04-04			(Seat No - 44)
352	20398/2022	05.04.2022	WP (C) - 8065/2022	RAJAT DAS	C.O.	COURT NO. 6	Order Dtd. 2022-04-05		WRIT BRANCH-6	(Seat No - 25)
353	20399/2022	05.04.2022	WP (C) - 7802/2022	L.C. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-04-04			(Seat No - 25)
354	20400/2022	05.04.2022	WP (C) - 2498/2011	B K LENKA	GENERAL		Order Dtd. 2022-04-04			(Seat No - 25)
355	20401/2022	05.04.2022	WP (C) - 7143/2022	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-04			(Seat No - 25)
356	20402/2022	05.04.2022	CONTC - 5548/2021	D. DAS	C.O.	COURT NO. 9	Order Dtd. 2022-04-04			(Seat No - 25)

										- 25 )
3 5 7	20403 /2022	05.04. 2022	WP (C) - 7143/ 2022	R. K. MOHAPATRA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-04			(S ea t No - 25 )
3 5 8	20404 /2022	05.04. 2022	WP (C) - 8344/ 2022	P. K. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-04-04		WRIT BRAN CH-1	(S ea t No - 31 )
3 5 9	20405 /2022	05.04. 2022	BLAPL - 619/2 022	M.R. ROUTRAY	C.O .	COUR T NO. 6	Order Dtd. 2022-04-05		CRIM INAL MISC -3	(S ea t No - 3 )
3 6 0	20406 /2022	05.04. 2022	WP (C) - 8310/ 2022	P. L. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-04			(S ea t No - 3 )
3 6 1	20407 /2022	05.04. 2022	WP (C) - 39911 /2021	JYOTI PRAKASH KAR	C.O .	COUR T NO. 25	Order Dtd. 2022-04-04		WRIT BRAN CH-7	(S ea t No - 5 )
3 6 2	20408 /2022	05.04. 2022	ABLAP L- 7402/ 2020	M.R. ROUTRAY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-04			(S ea t No - 5 )
3 6 3	20409 /2022	05.04. 2022	CMAPL - 586/2 018	FIRDOSH ARA BEGUM	GEN ERA L		Order Dtd. 2019-02-13		M.J. C.	(S ea t No - 4 )
3 6 4	20410 /2022	05.04. 2022	ABLAP L- 7040/ 2020	A.K. MOHANTY	GEN ERA L		Order Dtd. 2022-03-31			(S ea t No - 4 )

365	20411/2022	05.04.2022	ABLAP L-5700/2020	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-04			(Seat No - 4)
366	20412/2022	05.04.2022	BLAPL - 16445/2011	S DAS	GENERAL		Order Dtd. 2011-09-05		CRIMINAL MISC -1	(Seat No - 2)
367	20413/2022	05.04.2022	ABLAP L-1187/2022	R.R. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-25			(Seat No - 2)
368	20414/2022	05.04.2022	ABLAP L-1188/2022	R.R. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-25			(Seat No - 2)
369	20415/2022	05.04.2022	ABLAP L-1189/2022	R.R. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-25			(Seat No - 2)
370	20416/2022	05.04.2022	ABLAP L-2431/2022	P.K. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-29			(Seat No - 2)
371	20417/2022	05.04.2022	WP (C) - 4930/2022	P.K. JENA	C.O.	COURT NO. 6	Order Dtd. 2022-03-25			(Seat No - 2)
372	20418/2022	05.04.2022	WP (C) - 14646/2006	M.N. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-03-31			(Seat No - 2)
373	20419/2022	05.04.2022	WP (C) - 3089/2022	M.R. ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-04			(Seat No -

										2)
3 7 4	20420 /2022	05.04. 2022	WP (C) - 3100/ 2022	M.R. ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-04			(S ea t No - 2)
3 7 5	20421 /2022	05.04. 2022	WP (C) - 23915 /2017	S. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-04			(S ea t No - 2)
3 7 6	20422 /2022	05.04. 2022	BLAPL - 1939/ 2016	S SAMAJ	GEN ERA L		Order Dtd. 2019-02-08			(S ea t No - 2)
3 7 7	20423 /2022	05.04. 2022	WP (C) - 9909/ 2016	J R KAR	GEN ERA L		Order Dtd. 2016-09-21	WRIT BRAN CH-8		(S ea t No - 43 )
3 7 8	20424 /2022	05.04. 2022	CRLRE V- 1292/ 2009	N P RATH	GEN ERA L		Order Dtd. 2010-04-19	CRIM INAL REVI SION		(S ea t No - 2)
3 7 9	20425 /2022	05.04. 2022	CRLRE V- 1292/ 2009	N P RATH	GEN ERA L		DepositionExhibits,Lo wer Court Record,	CRIM INAL REVI SION		(S ea t No - 2)
3 8 0	20426 /2022	05.04. 2022	RPFAM - 9/202 1	J D MUDULI	GEN ERA L		Order Dtd. 2022-03-28			(S ea t No - 2)
3 8 1	20427 /2022	05.04. 2022	TRP (C) )- 120/2 018	S SAHOO	GEN ERA L		Order Dtd. 2022-02-07	M.J. C.		(S ea t No - 6)
3 8 2	20428 /2022	05.04. 2022	WP (C) - 8592/ 2022	L. SETHI	C.O .	COUR T NO.	Order Dtd. 2022-04-05			(S ea t No - 2)

			2022			22				No-6)
383	20429/2022	05.04.2022	WP (C) - 4297/2022	M D BISWL	GENERAL					(Seat No-6)
384	20430/2022	05.04.2022	WP (C) - 5276/2008	S K BISWAL	GENERAL					(Seat No-6)
385	20431/2022	05.04.2022	WP (C) - 8024/2022	B. K. DAS	C.O.	COURT NO. 22			WRIT BRANCH-6	(Seat No-25)
386	20432/2022	05.04.2022	WA-301/2012	R BHUYAN	GENERAL				M.J.C.	(Seat No-1)
387	20433/2022	05.04.2022	WP (C) - 7935/2022	S.K.MEHERULLA	C.O.	COURT NO. 24				(Seat No-1)
388	20434/2022	05.04.2022	WP (C) - 4407/2022	L K NAYAK	C.O.	COURT NO. 2 OLD				(Seat No-1)
389	20435/2022	05.04.2022	BLAPL - 2318/2022	S. DAS	C.O.	COURT NO. 11				(Seat No-1)
390	20436/2022	05.04.2022	WP (C) - 14942/2012	P.K. LENKA	C.O.	COURT NO. 11				(Seat No-1)
3	20437	05.04.	BLAPL	M. R.	C.O	COUR				(S



9 1	/2022	2022	- 11524 /2021	ROUTRAY	.	T NO. 23				ea t No - 1)
--------	-------	------	---------------------	---------	---	----------------	--	--	--	--------------------------

**NIC**